43 Written Answers

(f) and (g) The CBSE does not consider it administratively feasible to accept the demand to show answer scripts to the candidates.

Irrigation Projects in Andhra Pradesh

680. SHRI SUBRAHMANYAM NELAWALA : DR. T. SUBBARAMI REDDY :

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Chief Minister of Andhra Pradesh has agreed to complete at least two irrigation projects in a year from 1997-98 onwards;

(b) if so, the names of the first two projects proposed to be undertaken by the State Government during 1997-98;

(c) the actual cost involved therein;

(d) whether the Union Government have already given clearance to these projects;

(e) if so, the details thereof; and

(f) the concrete programme formulated to complete these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) According to the State Government of Andhra Pradesh there is no commitment from the Chief Minister that he would complete two irrigation projects in a year from 1997-98 onwards.

(b) to (f) Do not arise.

Four-Lane in Andhra Pradesh

681. SHRI R. SAMBASIVA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have agreed to refer the Andhra Pradesh proposal for constructing the fourlane 2,000 km. long express highway to the Malaysian Government:

(b) if so, the date on which the proposal has been forwarded;

(c) whether the Malaysian Government have agreed to provide the expertise for developing express ways in the State during Chief Minister's visit to that country; (d) the details of proposals sent to the Malaysian Government; and

(e) the time by which their approval is likely to be received?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b), (d) and (e) Do not arise.

(c) Yes, Sir.

[Translation]

SKO/LDO Distributors in Delhi

682. SHRI ASHOK PRADHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given to Unstarred Question No. 645 dated February 26, 1997 regarding SKO/LDO distributors in Delhi and state:

(a) whether the Government have collected the information regarding the number of SKO/LDO dealers in National Capital Territory of Delhi as on date;

(b) the quantity of kerosene oil/light diesel oil allotted to these agencies during the last three years;

(c) whether several complaints have been received recently regarding less allotment by Bharat Petroleum Corporation Limited; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI JANESHWAR MISHRA) : (a) to (d) The required information is being collected and will be laid on the Table of the House.

Irregularities in National Book Trust

683. SHRIMATI SHEELA GAUTAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be state:

(a) whether news regarding irregularities in the matter related to promotion in 'National Book Trust' have appeared in some newspapers;

(b) if so, the number of cases in which irregularities have been committed and whether departmental enquiry has been conducted in these cases;

(c) if so, the number of such cases which have come to light; and